National Company Law Tribunal Allahabad Bench

CPNO. 90/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 12.01.2018**

NAME OF THE COMPANY: Reforce Consultants & Secusities Put Ltd SECTION OF THE COMPANIES ACT/1& B CODE: 397 | 398 of the Companies Act of

SI. NO.

Signature

CP NO.90/ALD/2016

Sh. Devi Prasad Tripathi, Advocate for the petitioner. Sh. Mukesh Kumar Jha, Advocate for the respondent. Sh. Shahid Kazmi, Ld. Observer also present. He already submitted his report. The counsel for the petitioner seeks liberty to offer their comments in respect of the report as submitted by the Ld. Observer. Hence, the liberty is granted to counsel for both the parties.

The matter to be listed on 7th February, 2018.

Dated:12.01.2018

Kavya Prakash Srivastava

H.P. Chaturvedi, Member (Judicial)